

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

OWP No. 65/2006

Habhibullah Sheikh and
others

.... Petitioner/Applicant(s)

Through:- Mr. N. A Beigh, Advocate
(through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. N. H. Shah, Sr. AAG for
respondent Nos.1 to 6.
Mr. T. M. Shamshi, ASGI for
respondent Nos. 13 & 14.
(through video conference)

Coram : **HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE**

ORDER

On request of Mr. N. H. Shah, learned Sr. AAG , adjourned.

List on 29.06.2020.

(Sindhu Sharma)
Judge

SRINAGAR
23.06.2020
SUNIL-II